

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 82 of 2011**

**Dated : 29<sup>th</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Essar Power Limited** **... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission & Anr.** **....Respondent(s)**

**Counsel for the Appellant(s):** **Mr. Amit Kapur, Mr. Mansoor Ali &**  
**Mr. Vishal Anand**

**Counsel for the Respondent(s):** **Mr. M.G. Ramachandran &**  
**Mr. Vishal Gupta for R.2**  
**Mr. ATM Rangaramanujam (Sr. Adv.) with**  
**Mr. Kunal Verma for R.1**

**ORDER**

The learned counsel for the Commission seeks some time to get the instructions.

Post the matter for further hearing on **13.09.2011.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**TS/KS**